GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 996 ANSWERED ON MONDAY, JULY 29, 2024/ 7 SHRAVAN, 1946 (SAKA) Fund Spent under CSR

QUESTION

996. SHRI GOVIND MAKTHAPPA KARJOL:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of the funds spent under Corporate Social Responsibility (CSR) in the State of Karnataka district-wise and company-wise during the last five years;
- (b) whether the Government has taken special interest to spent more CSR funds in Scheduled Caste/Scheduled Tribe (SC/ST) dominated areas in Karnataka; and
- (c) if so, the details thereof along with the number of beneficiaries in Karnataka, district-wise and work-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

(a) : The CSR Framework under the Companies Act, 2013 ('the Act') is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry including company-wise, state-wise, district-wise and development sector-wise is available in public domain at www.csr.gov.in. On the basis of annual filings made by Companies in the MCA21 registry, the district wise CSR spent by the companies in the state of Karnataka, during the last five financial years (FY) i.e 2018-19, 2019-20, 2020-21, 2021-22 & 2022-23 is attached as Annexure-I.

(b) & (c) : Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendations of its CSR committee. The Government does not issue any directions to the companies to spend in particular area or activity. Schedule VII of the Act indicates the list of eligible activities which can be undertaken by the companies as CSR. The activities mentioned under Schedule VII are broadly aligned with national priorities to promote inclusive and sustainable development and include measures for reducing inequalities faced by socially & economically backward groups, slum area development, rural development projects etc. Further, entries in Schedule VII are broad-based and may be interpreted liberally so as to capture the essence of the subjects enumerated therein. Lastly, the beneficiary wise data is not captured in the CSR filling made by the companies.

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District-wise CSR expenditure in Karnataka for the last five years (i.e 2018-19, 2019-20, 2020-21, 2021-22, 2022-23)

| | • | · | | · | , (Amou | ınt in Cr.) |
|-----|-------------------|------------------|------------------|------------------|------------|-------------|
| | Name of Districts | CSR Spent | CSR Spent | CSR Spent | · · · | , |
| | | on Project | on Project | - | - | on Project |
| S. | | for FY | for FY | for FY | for FY | for FY |
| No. | | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 |
| 1 | Bagalkote | 0.28 | 2.92 | 0.64 | 5.64 | 4.50 |
| 2 | Ballari | 8.21 | 13.59 | 14.87 | 28.79 | 189.49 |
| 3 | Belagavi | 2.30 | 8.72 | 8.09 | 16.47 | 18.61 |
| 4 | Bengaluru Rural | 17.59 | 17.15 | 20.05 | 120.57 | 161.08 |
| 5 | Bengaluru Urban | 11.60 | 30.46 | 77.41 | 1,074.13 | 7.37 |
| 6 | Bidar | 0.05 | 0.32 | 0.69 | 2.26 | 6.56 |
| 7 | Chamarajanagara | - | 0.76 | 2.61 | 4.14 | 8.46 |
| 8 | Chikkaballapura | 1.37 | 3.89 | 12.24 | 1.70 | 0.21 |
| 9 | Chikkamagaluru | 0.64 | 3.04 | 1.76 | 7.66 | 9.90 |
| 10 | Chitradurga | 17.50 | 3.90 | 10.24 | 11.39 | 5.30 |
| 11 | Dakshina Kannada | 51.76 | 82.53 | 44.67 | 33.41 | 39.04 |
| 12 | Davanagere | 0.09 | 1.66 | 1.46 | 3.68 | 4.34 |
| 13 | Dharwad | 4.79 | 26.19 | 27.03 | 41.46 | 19.92 |
| 14 | Gadag | 0.40 | 0.79 | 2.19 | 1.48 | 4.51 |
| 15 | Hassan | 0.21 | 1.24 | 1.47 | 4.92 | 2.12 |
| 16 | Haveri | 0.60 | 1.34 | 0.91 | 8.60 | 11.22 |
| 17 | Kalaburagi | 0.41 | 0.12 | 2.25 | 18.91 | 14.14 |
| 18 | Kodagu | 2.78 | 2.10 | 3.75 | 20.62 | 8.58 |
| 19 | Kolar | 9.86 | 17.54 | 11.35 | 14.14 | 24.50 |
| 20 | Koppal | 1.29 | 0.47 | 2.01 | 4.32 | 4.67 |
| 21 | Mandya | 0.25 | 0.48 | 2.22 | 6.64 | 6.17 |
| 22 | Mysuru | 7.33 | 27.18 | 20.51 | 50.41 | 49.03 |
| 23 | Raichur | 4.99 | 4.51 | 4.51 | 18.04 | 9.86 |
| 24 | Ramanagara | 15.23 | 20.55 | 33.90 | 4.05 | 0.14 |
| 25 | Shivamogga | 4.03 | 7.27 | 8.45 | 6.81 | 4.57 |
| 26 | Tumakuru | 4.39 | 8.76 | 3.96 | 14.56 | 18.00 |
| 27 | Udupi | 10.50 | 17.59 | 4.60 | 20.10 | 23.39 |
| 28 | Uttara Kannada | 9.62 | 4.84 | 5.07 | 11.46 | 11.02 |
| 29 | Vijayanagar | - | 0.50 | - | - | 1.30 |
| 30 | Vijayapura | 0.00 | 0.20 | 1.26 | 1.12 | 5.03 |
| 31 | Yadgir | 0.03 | 1.58 | 0.97 | 2.83 | • |
| | NEC/Not | 1,069.57 | 1,135.95 | 946.65 | 279.41 | 1,312.78 |
| 32 | Mentioned * | | | | | |
| 33 | PAN India ** | - | - | - | 0.01 | |
| | Total | 1,257.69 | 1,448.16 | 1,277.81 | 1,839.73 | 1,985.82 |
| | | | | | | |

Data upto 31.03.2024 [source: Corporate Data Management Cell]

* Not Elsewhere Covered (NEC)

** Companies either did not specify the names of states or indicated more than one state where projects were undertaken.